

**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 27.11.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP No.55/ 2017	-	For hearing	441	CGI Information Systems and Management Consultants Pvt. Ltd.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
13	NAGENDRA D. RAO PRACTISING COMPANY SECRETARY 9945175787	APPLICANT	

O R D E R

PCS for Petitioner Company is present. He requested time to file Affidavit as directed by the Tribunal on 18/10/2017. List it on 04/01/2018.

Member (T)

Member (J)